GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY DEPARTMENT OF COMMERCE

LOK SABHA UNSTARRED QUESTION NO. 295 ANSWERED ON 02/12/2025

Import Restrictions on Prawns from India

295. DR. C M RAMESH: SHRI TANUJ PUNIA:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government of Australia has decided to ease import restrictions on prawns from India;
- (b) if so, the details thereof;
- (c) whether it is also true that importers from New Zealand are also pushing their Governments for import of shrimps from India;
- (d) if so, whether the Government is facilitating and taking steps through diplomatic and political channels to export shrimps from India to New Zealand; and
- (e) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA)

- (a) to (b) To facilitate smooth trade between India and Australia in the export of prawns and shrimps, the Government of India negotiated a mutually accepted health certificate for cooked, battered/breaded and uncooked prawns during 2022–23. This certificate has been formally accepted by the Australian authorities.
- (c) to (e) To promote seafood exports, value addition, quality assurance etc. the Department of Fisheries, Government of India, has also held a series of meetings with Embassies/High Commissions of several countries, including Australia and New Zealand.

Further, the Department of Fisheries celebrated World Fisheries Day (WFD) 2025 on 21st November 2025 at Sushma Swaraj Bhawan, New Delhi, with the theme "India's Blue Transformation: Strengthening Value Addition in Seafood Exports." The event witnessed participation from 15 countries, including Australia and New Zealand.
